

इस अधिनियम में कोई विशिष्ट सुझाव दिये गए ?

श्री करनरकर : जी हा, एक सुझाव दिया गया।

उपाध्यक्ष महोदय : वह सुझाव क्या था ?

श्री बाबूदेवी जो सुझाव दिया गया था वह सुझाव क्या था ?

Shri Karmarkar: The Corporations requested... well, Sir, I should like to have notice. (*Laughter*).

Shri Vajpayee: May I know whether any specific proposals were made by the Mayors in order to augment the financial resources of the Corporations and, if so, may I know the nature of those proposals?

Shri Karmarkar: I understood the question first put by him in Hindi and said I required notice I should like to have notice I shall lay a copy of all the resolutions on the Table of the House, and supply an advance copy to the hon Member

Shri Tangamani: Item 13 in the agenda mentions the proposal for the revision of the Municipal Corporation Acts, and that item was sponsored by the Mayors from major States like Bombay, Calcutta and Madras May I know whether the Government propose to revise the Municipal Corporation Acts on the lines of the decisions taken at the Ooty Conference?

Shri Karmarkar: That question is under consideration So far as I can anticipate the Government's mind, we are not in a position to accept the purport of that resolution

सेठ अचल सिंह क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि क्या इस कान्फ्रेंस में जो कि कारपोरेशन के मेयरो की हुई थी, गन्दी बस्तियों के सुधार पर भी विचार किया गया था ?

श्री करनरकर : जी हा ।

करनरकर जी० सिंह० महोदय . क्या माननीय मंत्री महोदय बतलाने की कृपा करेंगे कि कान्फ्रेंस में प्रत्यक्षाओं के लिये ज्यादा दवा बाकू दिये जाने पर भी क्या विचार हुआ था ?

श्री करनरकर . वहाँ पर इस बारे में कुछ तय तो नहीं हुआ लेकिन राय स्वयंश की गई थी कि प्रत्यक्षाओं वगैरह को सहायता मिले ।

Rajasthan Canal Project

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*1323. { **Shri Ram Krishna Gupta:**
Shri Fahadia:
Shri D. C. Sharma:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No 1048 on the 27th February, 1959 and state at what stage is the master plan for the entire area of the Rajasthan Canal Project?

The Deputy Minister of Irrigation and Power (Shri Hathi): A statement containing the requisite information is laid on the Table of the House.

STATEMENT

The preparation of the master plan has been taken in hand While the preparation of a comprehensive regional plan may take two to three years, a preliminary plan is expected to be ready within the next six months

A Committee has been appointed by the Rajasthan Canal Board, to begin with, for the preparation of a master plan for communications This Committee consists of a representative each from the Ministry of Railways (Railway Board), the State Road Organisation, Rajasthan and the Joint Steamer Company, Calcutta, with Chief Engineer, Rajasthan Canal Project as the Convener. Preliminary discussions on the proposed plan have been held with the concerned authorities in the Central Government and the State Government.

Shri Ram Krishna Gupta: In the statement I find that preliminary discussions on the plan have been held with the concerned authorities. May I know what is the result of the discussions?

Shri Hathi: The committee which has been appointed is preparing a plan. I have not got the results. They have not yet prepared the plan.

Shri D. C. Sharma: May I know if the Pakistan authorities are raising some objection to the construction of this canal project and, if so, what is the nature of that objection?

Shri Hathi: This question does not relate to those aspects raised by the hon Member. This question relates to the preparation of a master plan for the area.

Sardar Iqbal Singh: May I know whether any master plan has also been finalised for the construction of the main canal?

Shri Hathi: We do not call that a master plan. That is a project report. That project report is completed. This relates to the development of the area which has to be fed by this canal.

Shri P. R. Patel: May I know whether the Rajasthan Canal is proposed to be connected with Kandla?

Shri Hathi: There is an idea of doing that.

Sardar Iqbal Singh: May I know whether in this master plan any area has been reserved for those persons who will be ousted from the Punjab region in the matter of construction of this canal in that area?

Shri Hathi: As the statement says, the master plan will take two or three years, but the preliminary plan is expected to be ready within the next six months. It is not yet ready.

माल डिब्बों का विषय जाना

* १३२४. श्री ए. ए. साठे द्वारा पूछा गया
रेलवे मंत्री यह बताने की कृपा करेंगे कि क्या यह सच है कि जिला गंगानगर में चौबरी चैतराम सामूहिक सहकारी समिति के नाम

से किसी व्यक्ति ने प्रथम प्राथमिकता प्राप्त कर साठ माल-डिब्बों प्राप्त करके मार्केटिंग कायदा उठाया जबकि उक्त समिति ने कतना प्रयास नहीं पैदा किया था जिसके लिये साठ माल डिब्बों की आवश्यकता हो ?

रेलवे उपमंत्री (श्री ए. ए. साठे)।
१-६-५६ से २४-६-५६ की अवधि में श्री गंगानगर जिले की चौबरी चैतराम सामूहिक सहकारी समिति ने तरजीही बालायात अनुसूची (Preferential Traffic schedule) के अग्रता वर्ग 'सी' (priority class 'C') में मीटर लाइन के ३४ माल-डिब्बों में चना लादा था।

सरकार को इस बात की जानकारी नहीं है कि गंगानगर जिले के किसी आदमी ने इस संकेत के नाम पर माल-डिब्बों लिये थे।

Shri Surendranath Dwivedy: We do not understand it.

Mr Deputy-Speaker: If we do not allow him to make an attempt, how can we promote Hindi?

Shri Surendranath Dwivedy: If he cannot read, let him go to school.

Shri C. K. Bhattacharya: May I make a suggestion? In such cases, the answer may be drafted in Hindi, not in the Devanagari script but in the Tamil script.

Mr Deputy-Speaker: He may read it in English.

Shri S. V. Ramaswamy: Fortunately I know Devanagari and therefore I am reading it as given in the Devanagari script.

Mr Deputy-Speaker: He will read the answer in English.

[Shri S. V. Ramaswamy 34 Metre Gauge Wagon-loads of gram were loaded by Chaudhary Chetram Samuhik Sahakari Samiti of District Sriganganagar during the period 1-6-1955 to 24-6-1955 in priority class 'C' of the Preferential Traffic Schedule.

Government are not aware that some person in District Ganganagar secured wagons in the name of the said Samiti.]